

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 01<sup>ST</sup> MARCH, 2014

No. 65 1A: Hon'ble the Chief Justice has been pleased to appoint Sri Kumar Kamal, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi as Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi with immediate effect vice Sri Pradeep Kumar Chourasia, since under orders of transfer.

By order of the Court,

Sd/- A. V. Singh

Registrar General

Memo. No. \_\_\_\_\_ /Apptt. dated Ranchi, the 01<sup>st</sup> March, 2014

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of the Jharkhand Gazette.

Sd/- A. V. Singh

Registrar General

Memo. No. 2982 - 3040 /Apptt. dated Ranchi, the 01<sup>st</sup> March, 2014

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial) including Joint Registrar-cum-PPS to Hon'ble the Chief Justice, All the Deputy Registrars, All the Assistant Registrars (Judicial & Non-Judicial), Incharge Court Masters' Section, Incharge P.As' Section, Stamp Reporter, Oath Commissioner, All the Section Officers .....High Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Kumar Kamal, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi for information and needful.

Sri Kamal is requested to assume the charge of the office of Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi immediately.

  
Registrar General